## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 15.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties
No.				M/s. / Mr.
IA 91/17 in CP	-	Hearing	BIFR Ref.	Karnataka State Financial
No.53/			Petition U/s	Corporation Vs Namasthe Exports
BB/2017			434(1)(d)	Pvt. Ltd. & Others.

SL. NAME (IN CAPITAL)

SIGNATURE

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

9, 20, 7, Somathekers

Petitioner

<u>ORDER</u>

Counsel for petitioner is present. He requested time for one month. List it on 10.10.2017.

MEMBER(J)

MEMBER(T)